

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 417 of 2020

IN THE MATTER OF:

Next Orbit Ventures Fund

...Appellant

Versus

Print House India Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: Kumar Anurag Singh and Mr. Zain A. Khan, Advocates.

For Respondents: Mr. Rohan R. Sonawane, Advocate for R-1.

**Mr. Arpan Behl and Mr. Dhrupad Vaghani, Advocates
for R-2**

Mr. Dinkar Singh, Advocate.

With

Company Appeal (AT) (Insolvency) No. 665 of 2020

IN THE MATTER OF:

Sunil Avdhut Devdharkar & Ors.

...Appellants

Versus

Print House India Pvt. Ltd. & Ors.

...Respondents

Present:

**For Appellants: Mr. Akshay M. Gosavi and Mr. Saurabh Jain,
Advocates.**

For Respondents: Mr. Rohan R. Sonawane, Advocate for R-1.

**Mr. Arpan Behl and Mr. Dhrupad Vaghani, Advocates
for R-2.**

Mr. Kush Chaturvedi and Mr. Saket Mone, Advocates.

**Mr. Kumar Anurag Singh and Mr. Zain A. Khan,
Advocates.**

With

Cont'd...../

Company Appeal (AT) (Insolvency) No. 744 of 2020

IN THE MATTER OF:

Next Orbit Ventures Fund

...Appellant

Versus

Print House India Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Abhijeet Sinha, Kumar Anurag Singh and Mr. Zain A. Khan, Advocates.

**For Respondents: Mr. Rohan R. Sonawane, Advocates for R-1.
Mr. Dinkar Singh, Advocate for R-2.
Mr. Arpan Behl and Mr. Dhruvad Vaghani, Advocates for R-3.**

ORDER
(Through Virtual Mode)

15.12.2020: Rejoinder on behalf of the Appellants in all three appeals are not on record. Learned counsel for the Appellant submits that rejoinder has been filed vide Dy. No. 24072 on 11th December, 2020. Registry is directed to place the same on record. Appellant may provide a copy of the rejoinder to learned counsel of the Respondents. Learned counsel for the parties may file their short written submissions, not exceeding three pages, supported by relevant case law, within two weeks.

List the matter 'for admission (after notice)' on **15th January, 2021 at 12:00 Noon.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

am/gc